

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	4,79,71,69,471.11	4	4,52,79,00,211.52	0	26,92,69,259.59		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total			4,79,71,69,471.11		4,52,79,00,211.52	0	26,92,69,259.59	0		

Annexure-3

Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 28-02-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	State Bank of India	15-02-2022	1,69,43,44,186.78	1,69,43,44,186.78	CC & Term Loan	As per Note 1	As per Note 2	NO	37.42%	0	0	0	0	
2.	Punjab National Bank	24-02-2022	1,28,83,18,078.15	1,28,83,18,078.15	Rupee Term Loan	As per Note 1	As per Note 2	NO	28.45%	0	0	0	0	
3.	IIFCL	16-02-2022	1,07,62,59,794.56	1,07,62,59,794.56	Rupee Term Loan	As per Note 1	As per Note 2	NO	23.77%	0	0	0	0	
4	Bank of Baroda	15-02-2022	73,82,47,411.62	46,89,78,152.03	Rupee Term Loan	As per Note 1	As per Note 2	NO	10.36%	0	0	26,92,69,259.59	0	

Note:

1.Security Interest taken as per Sanction Letter of Bank Dated. Since amount was not there hence unable to mention. Also Security Interest will be shared on pari passu basis with other lenders.

2.Undertaking given by Project Sponsors M/s Abhijeet Infrastructure Ltd., M/s Abhijeet Roads Ltd., & M/s Corporate Ispat Alloys Ltd.

